Title: The Minister of Commerce and Industry laid a statement regarding status of implementation of the recommendations contained in the 105th Report of the Standing Committee on Commerce on Action taken by the Government on observations/ recommendations contained in the 100th Report of the Committee on Demands for Grants (2012-13), pertaining to the Department of Commerce, Ministry of Commerce and Industry.

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): I beg to lay the following statement:

The Department Related Parliamentary Standing Committee on Commerce presented the 105th Report on Action Taken by the Government on the observations/recommendations contained in its One Hundredth Report. The Report contained 4 Chapters. These observations/recommendations which have been accepted by the Government are mentioned in Chapter-I. Twenty-two observations/recommendations mentioned in Chapter-II on which the Committee does not desire to pursue in view of the Government's replies. In Chapter-III it has made 5 further observations/recommendations and action taken replies in this regard has already furnished to Rajya Sabha Secretariat. In Chapter-IV it has mentioned 10 observations/recommendations which are treated by the Committee as interim reply and final reply in this regard has already forwarded to Rajya Sabha Secretariat. In respect of 15 paras referred above, action has been completed in r/o 5 paras, no further action is required in r/o 2 paras, action has been under consideration in r/o 8 paras. An implementation report has been enclosed.

...(Interruptions)